

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 112
IA No. 261/JPR/2019
CP No. 154/241-242/JPR/2019
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Shri Gulab Chand Banthia and Others **...Petitioners**

Versus

Jaipur Investment Ltd. And Ors. **...Respondents**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. ASHISH VERMA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : None appeared
For the Respondent : None appeared

ORDER

List the matter on 03.06.2024.


Sdr

(Ashish Verma)
Technical Member


Sdr

(Deep Chandra Joshi)
Judicial Member

May 09, 2024